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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K.S. NAVIN BALAJI	Counsel for petitioners	K.S.
2.	C. PRABHAKAR	Counsel for Respondents 1 to 5	C.P. Prabhakar

ORDER

Shri K S Navin Balaji, counsel for petitioners present. Shri C Prabhakar, PCS representing R1 to R5 present and filed sur rejoinder, copy of which is served to the other side. Counsel for petitioner sought time to file reply. Time extended at request. Put up on 18.04.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)